

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

Instructions to the candidates who are appearing for the written examination in connection with the recruitment to the posts of Civil Judge (Junior Division) notified for the year 2016, to be held on 19.02.2017 from 10.00 a.m. to 1.00 p.m.

1. Candidates are expected to be present at the examination centre one (1) hour before the commencement of the examination.
2. Candidates should produce the Hall Ticket-cum-Identity card at the entrance of the examination centre and also in the examination hall.
3. **Candidates will not be permitted to enter into the examination hall after 10.30 a.m.**
4. Candidates shall not be allowed to leave the examination hall before 11.00 a.m.
5. Candidates have to write the answers to Part-A Questions in Part-A answer booklet and answers to Part-B Questions in Part-B answer booklet only, or else the same will not be evaluated.
6. Candidates have to write the Question Number in the left margin of the answer papers, otherwise the answer written will not be evaluated.

Example:

WRONG METHOD
| 1(a)
.....

CORRECT METHOD
1(a) |
.....

7. Candidates are prohibited from bringing books, loose sheets of paper, cell Phones or any other electronic gadgets to the examination hall.
8. Candidates are instructed not to enter into any discussion with other candidates and shall maintain total silence in the examination hall.
9. Candidates are permitted to take the Question Paper, **at the end of the examination.**
10. No T.A. and D.A. will be paid for attending the examination.


REGISTRAR (RECRUITMENT)
HIGH COURT OF JUDICATURE 3/2/2017
AT HYDERABAD